

Shri H. N. Mukerjee: In view of the categorical opinion of the Pondicherry State Assembly regarding the complete change over in the *de jure* sense also, may I know why Government considers that there are certain representative elements in Pondicherry who would object to the kind of change envisaged?

Shri Jawaharlal Nehru: Because they have told us so.

WRITTEN ANSWERS TO QUESTIONS

Indo-Pakistan Boundary Agreements

*609. **Shri Vajpayee:** Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 1034 on the 18th December, 1959 and state:

(a) whether enquiries have been made to ascertain the exact number of Muslims residing in the five villages of Patherkandi Thana which are proposed to be transferred to Pakistan;

(b) if so, the result thereof; and

(c) whether Government's attention has been drawn to a resolution passed by the Karimgunj District Congress Committee that these five villages have come to India as a result of Radcliffe Award?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) and (b). Twenty-four Muslim families reside in the villages of Dumabarai, Latitilla, Karkhana Putnigaon, Borputnigaon and Putnigaon. It is not possible to say whether any of these five villages, either wholly or in part will be affected by the demarcation of the Indo-Pakistan boundary in this area in accordance with the Radcliffe Award. The question of determining the exact alignment of the Indo-Pakistan boundary in this area is under the consideration of Directors of Land Records and Surveys of Assam and East Pakistan.

(c) Yes, Sir.

Deferred Payments Scheme

*615. **Shri Abdul Salam:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the deferred payments scheme is not being worked now; and

(b) if so, what are the reasons for keeping it in abeyance?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). The repayment liability on foreign loans in the next five to six years is a heavy one, and Government are anxious not to add to it. Therefore, only such cases of import of plant and machinery are being approved on deferred payment terms as are likely to result in a quick saving or earning of foreign exchange to enable payments for the machinery to be met out of such savings or earnings.

Tibetans in Darjeeling

*621. **Shri C. K. Bhattacharya:** Will the Prime Minister be pleased to state:

(a) whether there has been an influx of a large number of Tibetans in different disguises in various parts of Darjeeling;

(b) whether some Tibetans have purchased houses at Darjeeling; and

(c) whether any steps have been taken to find out about the identity of these Tibetans?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) No case of Tibetans arriving in disguise in the Darjeeling District has come to the notice of the Government;

(b) No, Sir, not in Darjeeling but 19 have bought houses in Kalimpong.

(c) All Tibetans are closely interrogated on their arrival in the district and thereafter registered with the local authorities.